

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S.ECS BIZTECH LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ECS Biztech Limited
2.	Date of incorporation of corporate debtor	29/11/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L30007GJ2010PLC063070
5.	Address of the registered office and principal office (if any) of corporate debtor	ECS House, 11-12 Garden View, Opp Auda Garden, Pakwan Circle, Sindhu Bhavan Road, Off SG Highway, Bodakdev Ahmedabad Gujarat 380059
6.	Insolvency commencement date in respect of corporate debtor	16 th December, 2019 Order received date: 20 th December, 2019
7.	Estimated date of closure of insolvency resolution process	12 th June, 2020 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sunil Kumar Agarwal IBBI/IPA-001/IP-P01390/2018-19/12178
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg.Add.-Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad, Gujarat-382424 Email: ANIL91111@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	202, Sakar III, Near C U Shah College, Income Tax Circle, Ahmedabad – 380014 cirp.ecsbiztech@gmail.com
11.	Last date for submission of claims	4 th January, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE

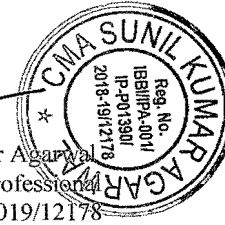
Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/S. ECS Biztech Limited on 16th December, 2019 (Order received date: 20th December, 2019)

The creditors of M/S.ECS Biztech Limited are hereby called upon to submit their claims with proof on or before January 4th, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: December 21, 2019
Place: Ahmedabad, Gujarat



 CMA Sunil Kumar Agarwal
 Interim Resolution Professional
 Reg. No. –IBBI/PA-001/IP-P01390/2018-2019/12178